NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 196/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2017

NAME OF THE PARTIES: M/s. Grant Investrade Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

Advocati

SIGNATURE

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ORDER CSP 196/230-232/NCLT/MB/MAH/2017 CSP 197/230-232/NCLT/MB/MAH/2017

Company Petitions admitted. List this matter on 12.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)